

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-129(PB)/2019

IN THE MATTER OF:

Gurpreet Singh

....

APPLICANT / PETITIONER

Vs

Indirapuram Habitat Centre Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 15.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: -
For the Respondent: -

ORDER

For order see, CP. No. (IB)-1215(PB)/2018.

15.05.2019
Ritu Sharma